



**MOTOR MISCELLANEOUS VEHICLE**

**ADD ON – WORDINGS**

**Daily Cash Allowance Benefit (IRDAN134RP0010V02200809/A0015V03201011)**

The company will pay you a Daily Cash Allowance as mentioned in the policy schedule in case the insured vehicle is laid up in an authorized garage/ service station for repairs of accidental damages covered under Section I of the Policy and the vehicle is essentially required to be laid up for more than 3 days at the garage.

In case of theft of vehicle the allowance is available up to ..... days.

**Plan A:**

The benefit shall be limited to total of ..... days in excess of the ..... days for accidental damage claims

**Plan B:**

The benefit shall be payable for ..... Days when the vehicle is laid up for more than ..... days at the garage

**Conditions:**

1. The claim for accidental damages is payable under the Policy.
2. The benefit ceases the day the vehicle is ready for delivery after covered repairs.
3. In case of theft and recovery before expiry numbers of days mentioned in the policy schedule, shall be payable till the date of such recovery only.

**Exclusions:**

Benefit for period of delay in taking delivery by the insured.

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